

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1746
ANSWERED ON:04.08.2010
NUCLEAR POWER PLANTS
Abdulrahman Shri

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the details of requests received by the Union Government from the State Governments for setting up of nuclear power plants during each of the last three years and the current year, State-wise;
- (b) whether the Site Selection Committee (SSC) has evaluated the sites offered by the State Governments;
- (c) if so, the details thereof; and
- (d) the steps taken by the Union Government for setting up of nuclear power plants on these sites?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN):

(a)to(d) Availability of suitable site is a pre-requisite for setting up a nuclear power station. Potential of the sites offered by the state governments are evaluated by the Site Selection Committee of the Department. Government has accorded "in principle" approval for five new sites in Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh and West Bengal in October 2009. The request received state-wise in the last three years and their status is attached. Based on evaluation of the potential of sites and the nuclear power programme, Government of India considers 'in principle' approval of the sites, which is the first step in the process of setting up nuclear power plants.